

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 17025-JK (LD ) of 2023**  
**DATED:- 14 - 12 - 2023**

Sanction is hereby accorded to the appointment of Officer's of Revenue Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 14- 12 - 2023

No:-LAW-OIC/32/2023

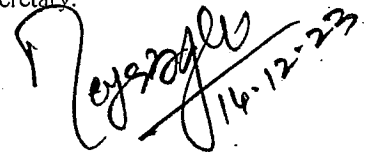
Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs; Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Administrative Secretary to Government, Revenue Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer





**Annexure to the Government Order No. 17025-JK(LD) of 2023 dated 14.12.2023**

S No	Dis tt	type	No	year	petitioner	respondent	OIC
1	Shopian	CCP(S)	473	2023	Mohammad Sharief Lone & Ors	UT and Ors	Mr. Shahbaz Ahmad Bodha ACR Shopian
2		CCP(D)	53	2023	Mohammad Yaseen Malik & Ors	DC Shopian and Ors	Mr. Shahbaz Ahmad Bodha ACR Shopian
3		CCP(S)	272	2023	Mst. Hajira	DC Shopian and Ors	Mr. Shakil Ahmad Tehsildar Keller
4		WP(C)	1122	2022	Abdul Gaffar Bhat (Sr. Citizen)	UT and Ors	Mr. Faz Lul Haseeb (IAS) DC Shopian
5		WP(C)	2425	2023	Mir Showkat Iqbal	UT and Ors	Mr. Fida Mohd Bhat Tehsildar Shopian
6		WP(C)	1033	2022	Ghulam Hassan Sheikh	UT and Ors	Mr. Mohammad Tahir Tehsildar Herman
7		OWP	1024	2016	Tej Krishan Koul	State of J&K and Ors	Mr. Shahbaz Ahmad Bodha (JKAS) ACR, Shopian
8		OWP	1054	2018	Kulvinder Singh Jamwal	State of J&K and Ors	Mr. Faz Lul Haseeb (IAS) DC Shopian
9		OWP	507	2018	Raghunath Bhat & Ors	State of J&K and Ors	Mr. Faz Lul Haseeb (IAS) DC Shopian
70		OWP	1690	2013	Lassa Pandit	State of J&K and Ors	Mr. Shahbaz Ahmad Bodha (JKAS) ACR, Shopian
11		OWP	485	2018	Dwarka Nath & Ors	State of J&K and Ors	Mr. Faz Lul Haseeb (IAS) DC Shopian
12		OWP	393	2013	Raj Nath Khar	State of J&K and Ors	Mr. Faz Lul Haseeb (IAS) DC Shopian
13		OWP	779	2007	Piaray Lal Tikoo	State of J&K and Ors	Mr. Shahbaz Ahmad Bodha (JKAS) ACR, Shopian
14		CPOWP	302	2018	Autar Krishan	D M Shopian & Ors	Mr. Faz Lul Haseeb (IAS) DC Shopian
15		CPOWP	348	2048	Sanjay Koul	State of J&K and Ors	Mr. Faz Lul Haseeb (IAS) DC Shopian
16		CPOWP	14	2014	Chunni Devi	DC Shopian & Ors	Mr. Faz Lul Haseeb (IAS) DC Shopian
17		CPOWP	180	2014	Jan̄ki Nath	DC Shopian & Ors	Mr. Faz Lul Haseeb (IAS) DC Shopian

*DM*

*Neysyale*